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16/3/19

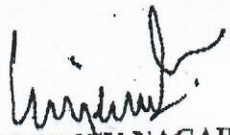
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

Subject:- Uthala / Prayer Meeting in memory of Sh. Madan Mohan Sharma.

With profound sorrow and grief this is to inform that Sh. Madan Mohan Sharma, revered father of Sh. Gulshan Kumar, Ld. ASI (South-East) and maternal grandfather of Sh. Prashant Sharma, Ld. SCJ-cum-RC (Central) & Ms. Namrata Aggarwal Sharma, Ld. SCJ-cum-RC (New-Delhi), has left for his heavenly abode.

The Uthala / Prayer Meeting shall take place on 18.03.2019 (Monday) between 04.00 pm to 05.00 pm at Chaudhary Bhaktawar Bhawan, Sector - 39, Medanta Hospital Road, Bhaktawar Chowk, Village Jharsa, Gurugram, Haryana (Exit 10 from NH-8).


(GAJENDER SINGH NAGAR)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

716/No.165-03-623/ACJ(Central)/2019

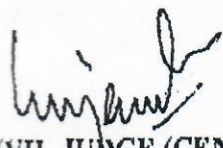
Dated, Delhi the 16-3-19

Copy forwarded for necessary information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South-West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini/Saket/KKI Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.

Seen.

Be circulated


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

OFFICE OF THE DISTRICT & SESSIONS JUDGE NORTH DISTRICT
ROHINI COURTS COMPLEX, DELHI

No. 8346-8378 Admn-III/Cir/North/RC/2019

Dated, Delhi, the:- 16/3/19

Copy forwarded for information and necessary action to :-

1. All the Judicial Officers, DHJS/DJS, North District, Rohini Courts, Delhi.